

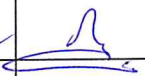
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.01.2018 AT 10.30 AM


TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CANo.187of2017in CPNo243/59/HDB/2017
NAME OF THE COMPANY	Ind Barath Thermotek Pvt Ltd Other Respondents
NAME OF THE PETITIONER(S)	Ind Bharath Power Infra Limited
NAME OF THE RESPONDENT(S)	Ind Barath Thermotek Pvt Ltd Other Respondents
UNDER SECTION	59

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Chidambaram	PCS	9849056652	

Counsel for Respondent(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Niranjan Reddy for LAKSHMIKANTH REDDY DESAI for R ₅ , R ₆ & R ₂	Sr. Counsel Advocate	8130550463	
LAKSHMIKANTH REDDY DESAI - R ₂	Advocate		

D.V.A.S. Ravi Prasad Advocate 9440234034 
R-1 & 3

ORDER

Heard Shri S. Chidambaram, Ld PCS for the Petitioner and Shri S. Niranjan Reddy, Learned Senior Counsel and Shri Lakshmikanth Reddy Desai for R-2, 5, & 6 and Shri D.V.A.S. Ravi Prasad, Ld. Counsel for R-1 & 3.

At the request of the Learned Counsels, post the case on 12.02.2018.


Member (T)


Member (J)